

Fire in D.D.T. Factory, Delhi

8808. SHRI KANWAR LAL GUPTA :
 SHRI BAL RAJ MADHOK :
 SHRI BENI SHANKER SHARMA :
 SHRI NATHU RAM AHIRWAR :
 SHRIMATI TARKESHWARI SINHA :

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether it is a fact that a big fire broke out in the D.D.T. Factory, Delhi on the 16th April, 1968 ;

(b) if so, the amount of loss involved ;

(c) whether any enquiry has been made into the causes of the fire ; and

(d) if so, with what results ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHU RAMAIAH) : (a) A fire broke out near the benzene dihydration still in the monochlorobenzene section of the DDT Factory, Delhi on the night of April 16, 1968.

(b) The loss is estimated to be within Rs. 8,000.

(c) A Committee consisting of the General Manager and the Superintendent Production of the D.D.T. Factory is enquiring into the causes of the fire.

(d) The enquiry has not yet been completed.

Head Offices and Guest Houses of Public Undertakings in Delhi

8809. SHRI SHIV CHANDIKA PRASAD : Will the Minister of FINANCE be pleased to state :

(a) the names of Public Undertakings which have their Head Offices and Guest Houses at Delhi ;

(b) the amount paid per month by them as house rent, electricity charges water tax and telephone charges ;

(c) the necessity of keeping the Head Offices at Delhi and also Guest Houses where hotel accommodation are available ; and

(d) the facilities given to the employees concerning accommodation at Delhi by these undertakings ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) to (d). The 28 enterprises listed in the Annexure laid on the Table of the House, have their Head Offices in Delhi. [Placed in library. See No. LT-1076/68]. The considerations for allowing the enterprises to have their Head Offices in Delhi vary from case to case, the reasons generally being that the enterprises concerned have got more than one unit situated in the different parts of the country (as in the case of Indian Drugs and Pharmaceuticals Ltd., Fertilizer Corporation of India Ltd., etc.), the enterprises have to deal with the Ministries/Departments on matters relating to raising of finance, foreign exchange, import of plant and equipment, etc. (particularly in the case of enterprises which are in their initial stages of development like Bharat Aluminium Co. Ltd., Hindustan Latex Ltd. etc.) or the enterprises have to maintain contacts with commercial representatives of foreign countries, etc. (as in the case of State Trading Corporation of India Ltd., Minerals and Metals Trading Corporation of India Ltd.)

The information asked for regarding Guest Houses and on parts (b) and (d) of the question is being collected and will be placed on the Table of the House.

मध्य प्रदेश में सिंचाई परियोजनायें

8810. : श्री गं० च० दीक्षित : क्या सिंचाई और विद्युत मंत्री यह बताने की कृपा करेंगे कि :

(क) वर्ष 1966-67 और 1967-68 में मध्य प्रदेश में कितनी सिंचाई परियोजनाओं को मंजूर किया गया है ;

(ख) क्या बरहान पुर तहसील (मध्य प्रदेश) के सिरपुर गांव के निकट वारी जताबली नदी परियोजना को, जिस पर गत कुछ वर्षों से काम चल रहा है, क्रियान्वित किया गया है ;

(ग) यदि नहीं, तो जी काम अभी किया